

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 35 of 97
(OA 1335 of 96)

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

ABIR GHOSH & ORS.

VS

UNION OF INDIA & ORS.

For the applicants : Mr. B. Mukherjee, counsel

For the respondents : Mr. P.K. Arora, counsel

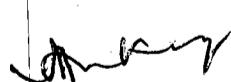
Heard on : 7.2.97

Order on : 7.2.97

O R D E R

A.K. Chatterjee, VC

Hearing the counsel for both the parties and on perusing the application along with all annexures, we find that there is no objection to the addition of parties as respondents. In such circumstance persons named in the MA shall be added as respondents. The petitioner shall serve the copy of the application along with all annexures forthwith on all the added respondents who may file reply a week before 21.3.97 when the OA is fixed for hearing. Order passed this day shall be communicated to all the respondents. MA is thus disposed of accordingly.


MEMBER (A)


VICE-CHAIRMAN